

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VIJAY MINING & INFRA CORP PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Vijay Mining & Infra Corp Private Limited
2.	Date of incorporation of corporate debtor	January 21, 2010
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies - Vijayawada
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U14100AP2010PTC066753
5.	Address of the registered office and principal office (if any) of corporate debtor	20/1073 R K colony, Cuddapah, Andhra Pradesh, India, 516801
6.	Insolvency commencement date in respect of corporate debtor	September 08, 2026
7.	Estimated date of closure of insolvency resolution process	March 06, 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Prakul Thadi Registration No. IBBI/IPA-002/IP- N01149/2021-2022/13806
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 1405, J Block, Rainbow Vistas, Green Hills Road, Moosapet, Hyderabad-500018, Telangana Email ID: prakulthadi@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 470/12, II Floor, HIG-1, Block-5, Baghlingampally, Hyd - 500044 Email ID: cirp.vijaymining@gmail.com
11.	Last date for submission of claims	September 22, 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	None - As per the information available with the IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	Relevant Forms and Details of authorized representatives are available at:	(a) Web link: https://www.ibbi.gov.in/en/home/downloads (b) Not Applicable

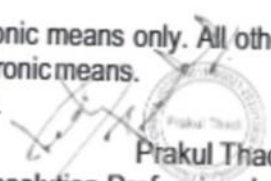
Notice is hereby given that the National Company Law Tribunal, Amaravati Bench has ordered the commencement of a corporate insolvency resolution process of the **Vijay Mining & Infra Corp Private Limited** on September 08, 2026.

The creditors of Vijay Mining & Infra Corp Private Limited, are hereby called upon to submit their claims with proof on or before September 22, 2026, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: September 10, 2026

Place: Hyderabad

 Prakul Thadi

Interim Resolution Professional of

Vijay Mining & Infra Corp Private Limited

IBBI Registration No. IBBI/IPA-002/IP-N01149/2021-2022/13806

AFA validity: June 30, 2027

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TECHNOPAINTS AND CHEMICALS LIMITED
(Formerly known as Techno Paint Products Limited)
Regd. Office: Plot No. 44-B, Industrial Area, Phase-III, Sector-24, Gurgaon, Haryana-122002
Sole Office: Plot No. 44-B, Industrial Area, Phase-III, Sector-24, Gurgaon, Haryana-122002

NOTICE OF STOCK CLOSURE

Notice is hereby given pursuant to Section 31 of the Companies Act, 2013 and read with the Companies (Share Transfer) Regulations, 2015, that for the Members holding Shares of the Company, the trading of the Shares of the Company shall be suspended from Wednesday, 08th September 2023 to Thursday, 17th September 2023 (both days inclusive) for the purpose of the 10th Annual General Meeting (AGM) of the Company. The AGM of the Company is scheduled to be held on Thursday, 08th September, 2023 at 11.30 A.M. at the registered office of the Company at the address mentioned above. Members holding shares in physical form or in dematerialized form, as the case may be, are requested to deposit their shares with the depository participant or the registrar of the Company, as the case may be, before the trading of the Shares of the Company is resumed on Friday, 15th September 2023. The notice is being issued on the basis of the information received from the depository participants and the registrar of the Company. The Members are requested to take the necessary steps to ensure that their shares are deposited with the depository participant or the registrar of the Company, as the case may be, before the trading of the Shares of the Company is resumed on Friday, 15th September 2023. The notice is being issued on the basis of the information received from the depository participants and the registrar of the Company. The Members are requested to take the necessary steps to ensure that their shares are deposited with the depository participant or the registrar of the Company, as the case may be, before the trading of the Shares of the Company is resumed on Friday, 15th September 2023.

General Director & Company Secretary

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PUBLIC NOTICE
(Under Section 107 of the Insolvency and Bankruptcy Code, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
MR. K VENKATA RAMA VIDYA SAGAR**

Notice is hereby given that the National Company Law Tribunal, Chennai Bench in the case of Insolvency Resolution Process for the undersigned under section 107 of the Insolvency and Bankruptcy Code, 2016 has ordered that a creditors meeting be held on 04.06.2020 vide its order in **CPJN No. 27 of 2019** **MR. K VENKATA RAMA VIDYA SAGAR**, on 04.06.2020 vide its order in **CPJN No. 27 of 2019** **MR. K VENKATA RAMA VIDYA SAGAR** in the matter of Personal Guaranty extended to Mr. S. Lakshya Shashank.

The creditors of **MR. K VENKATA RAMA VIDYA SAGAR** are hereby called upon to submit their claims with and on or before 01.06.2020, to the Resolution Professional at Plot No. 106, Sri Krishna Aesthetics Apartments, Sri Laxmynagar Colony, Kottapet, Hyderabad- 500048.

PARTICULARS OF PERSONAL GUARANTEE		1. Name of the Personal Guarantor
1.	Name of the Personal Guarantor	1. Name of the Personal Guarantor
2.	Address of the Personal Guarantor	No-37/31/41, Ganga Road, Akshay Nagar, Kalyanpur, Varanasi (Uttar Pradesh) - 221005.
3.	Insolvency Commencement date	04 May 2017
4.	Exhaustion date of closure of Individual Insolvency Resolution Process	03 May 2017
5.	Last date for Submission of claims	02 May 2018
DETAILS OF THE RESOLVING PROFESSIONAL		
6.	Name and Registration number of the Insolvency Professional acting as Resolution Professional	Name: Suresh Prasad Bhandari, Reg. No. IPR/00004/2016/18/10/022 MFA valid till 31 Dec 2020
7.	Address and e-mail of the Resolution Professional	Address: Plot No. 306, Sri Krishna Anandam Apartment, Sri Laxminagar Colony, Kalyan, Indraprastha - 500 045. Insolvency@laxminagar.com
8.	Address and e-mail to be used for correspondence with the Resolution Professional	Address: Plot No. 306, Sri Krishna Anandam Apartment, Sri Laxminagar Colony, Kalyan, Indraprastha - 500 045. insolvency@laxminagar.com
9.	Resident Forum for Submission of Claims	Forum with grant by a member to be submitted to Court Address: Building-72/3 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Personal Guarantors) to Corporate Insolvency Regulations, 2016 Forum is available at: Forum@insolvencyboardofindia.org 5. Forms used by the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Personal Guarantors) to Corporate Insolvency Regulations, 2016

NOTES: (i) Submission of form in resolving order of claim shall attract penalties to companies with penalties of the Insolvency and Bankruptcy Code 2016 and any other applicable laws.

(ii) Requested under the directions of the Hon'ble National Company Law Tribunal, Varanasi Bench.

(Signature) **Suresh Prasad Bhandari**
Insolvency Professional
Date: 04/05/2017

CORRIGENDUM OF FORM G
REVISED INVITATION FOR EXPRESSION OF INTEREST FOR
KARVY DIGICOMNET LIMITED
OPERATING IN SERVICE INDUSTRY AT NEW DELHI AND HYDERABAD, ANVISHA PRADESH
(Under Regulation 265 (1) of the Securities and Exchange Board of India
(Securities) Regulations Process for Corporate Persons) Regulations, 2010)

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homefirst We're Your Future Partner										
Home First Finance Company India Limited CIN:L65990MH2010PLC240703 Website: homefirstindia.com Phone No: 180030008425 Email ID: loanfirst@homefirstindia.com										
Auction Sale Notice for Public of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8 (5) of the Security Interest (I) Information Rules, 2002 Notice is hereby given for the sale in general and in particular to the Borrower (s) and Co-Borrower (s) of the below described immovable properties as per will of the mortgaged charged to the Secured Creditor. The physical possession of which has been proposed to transfer due by date of the subordination agreement and it will be sold in "As is what is", "As is where is", and "Whatever there is" as described hereunder. The auction will be conducted "On Line". For the recovery of amount due from Borrower (s) and Co-Borrower (s) as per (s).										
Sr. No.	Name Borrower (s) and Co-Borrower (s)	PROPERTY ADDRESS	Date of Demand Notice	Demand Notice Amount	Date of Possession	Reserve Price	EMD Amount	Date and Time of Auction	Last Date & Time of Submission Of Bids /Document	Number of Authorized officer
1.	Rivada Srinivas Raju,Davar Singh Siva Kumari	Plot-133A/133B/House On Near D.No 1-6-32, R.S.No 131/1, 131/2, 131/3, 131/4, Near Sub Station, Tirumala Municipality, Tirumala Mandal, West Godavari Dist. A.P.Andhra Pradesh-534211. Bounded by East-S7.60' North-44.58'40" Road-North-44.61'60" South-48.88'00" others site	04-07-2026	26,65,448	05-09-2026	36,82,136	3,68,214	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	903253999
2.	Eeddi Siva Gowri, TARNIKA LAKSHMINARAYANA	Flat Near Door No 77 14B-20 R.Amudipeta, 32part, Plot no. EW/SR2, Total first floor: IDRA Colony Near Raju Goudimunicipal school, Payyapakkur, near AP Singh Nagar, Vijayawada Municipal Corporation, VILUPADADA, Andhra Pradesh-520015. Bounded by East-East and Common Corridor, West-Open To Sky,North-Open To Sky, South-Open To Sky	04-07-2026	30,65,347	05-09-2026	36,90,000	3,69,000	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	9346543553
3.	Korukonda Mahalakshmi Kandi, Korukonda Lakshamma	Houses-Residential Ground Floor Building D.No 5-422,Gound Kantam S.No 7/AJest 422, C.H.N Agraharam Village & Annapakki Mandal, Subbarayan Beni, Gound Kantam, Annapakki District Annapakki, Andhra Pradesh-531032. Bounded by East-Gravel Road,West-House of Korukonda Lakshmi,North-House of Korukonda sarathi,South-House of Korukonda Ramani and jant west	04-07-2026	8,24,496	05-09-2026	10,44,249	1,04,425	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	8142118151
4.	Mouled Pasha, Ghousia Begum	Old H.No-4-76 and 4-77, New No-16-7 Northern part, Gramanagar, Ragole village and GP, Subbarayan revenue mandal, vanga nuddy district Hyderabad,Telangana-501509 Bounded by East-Open Place of Md Khaja Pasha, West-Road, North-Road, South-Open Place of Wanda	04-07-2026	23,55,990	05-09-2026	38,59,000	3,85,900	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	9590480471
5.	Gundu Sharan kumar, Gundu Satyawathi	Flat-Fat SY NO 230-2,PEDAPULIPAKKA VILLAGE & GRAMA PRINCIPALITY, PENNALURU MANDAL, NTR DIST,Vijayawada,Andhra Pradesh-520011 Bounded by East-PROPERTY IN PLOT NO 12& 14 (Wet-Side) WIDE ROAD (14),NORTH-PROPERTY IN PLOT NO 12& 14 (Wet-Side) SOUTH-PROPERTY IN PLOT NO 18&14(5)	04-07-2026	27,48,874	05-09-2026	29,75,559	2,97,855	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	9346543553
6.	Oligi Trinadh, Volgar Chammama	Flat Residential Apartment In SBI + Ground + 4 Upper Floors in Near Door No-5-70, Flat No.21 (South Side), Flat No. 22 (North Side), Part PH No 138, R.S.No 324/2, Near "Sarga Residency" Flat No 101, Grand Floor, Kamadavolu Village and Grama Panchayat, eluru,Andhra Pradesh-536001 Bounded by -East-I 9 Feet Common Corridor ,West-Open sky, North-LR, South-Open to sky	03-06-2026	31,41,892	04-08-2026	17,29,000	1,72,900	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	9440191596
7.	Regidi Jayalatha, Regidi Gayathri, Regidi Akhila, Regidi Rangamma	Flat/Fat No. TF-4 In Third Floor "SRM VENKATESWARA NILAYAM" T.S No. 661 and 642, Old D.No 2246-31 At Sri Soelaramnarasany Temple near Venkateswarar Nilaya (G.M.C., Venkatapuram District, Andhra Pradesh-530001 Bounded By: East by Open To sky, South-by Open To sky(Town Hall Road), West-by Open To sky, North-by Corridor & Steps.	04-12-2025	12,57,718	20-08-2026	16,04,800	1,60,480	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	7898959114
8.	Namburi Mangaraju, Namburi Sujatha	Door No 3-99, Assessment No 171, R.S.No 110-1, Tadikallapudi Revenue Village Sagidola, Gram Panasahya Kanavaraiputika Mandal west Godavari District, Presently Gauri District, Eluru Andhra Pradesh-534452 Bounded by North-House & Site of Dabbal venkataiah, South-House & Site of Guduguntla Sunithya, East-House & Site of Rachapoti pull ray, West- Panchayat Road.	03-11-2025	9,33,155	12-08-2026	8,00,014	80,061	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	9440191596
9.	Komali Saraj, Komali Laxmi	House- Survey No. 260-D-6,Pennada Village & Pennada Grama Panchayat, Eluru Mandal, Proddur SRD,Shrikulam,Andhra Pradesh-535008 Bounded By: North-Vicent Side of E. Appanna, South by-Land of Nagamani, East by- 12' feet Width Road left by Executive, West-by-Land of K.Nagamani.	03-09-2025	33,90,232	11-08-2026	54,82,970	54,287	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	9018363601
10.	Vodisala Appalaraju, Vodisala yotiraju, vodisala ravi kumar	D.No 2-61, Annampuram Thalika Grama Kantam, S.No 306, Annampuram Grama Panchayat, Subbarayan Mandalam, Annapakki, Visakhapatnam Andhra Pradesh-531833 Bounded by East-East side of Vadisala Bhairavi, South-Central Building of Laveti Ramanamma, West-Property of Karti Ganesh, North-Central Road.	04-07-2025	9,02,176	26-08-2026	16,26,313	1,02,631	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	7989591114
11.	T Sandeep Singh, Sitaram Anand Singh, Sitaram Sushresh Singh, Sitaram Prashanth	House-H.no. 14-10-495A/1, Jai Hanuman, Drooplet, hyderabad Telangana State, Hyderabad-500006. Bounded By: North by - Portion of House, South by -Portion of house, East by - Neighbours house, West by - Lane.	05-03-2025	19,31,372	29-08-2026	47,00,000	4,70,000	10-10-2026 (11am-6pm)	08-10-2026 (upto 5pm)	8897054206
- Auction Service Provider Company Name :- e-Procurement Technologies Ltd (Auction Tiger) Hlp Line No:- 079-35022160 / 148 / 812 Contact Person : Ram Sharma - 900023287, e-mail id: ramprasad.auctiontiger.net and Support@auctiontiger.net.			E-Auction Website/For Details, Other terms & conditions http://www.homefirstindia.com http://homefirst.auctiontiger.net		A/c No for depositing EMD/other amount 91102005835824 Home First Finance Company India Ltd Axis Bank Ltd, Bangalore City		Branch IFSC Code UTIB0000009	Name of Beneficiary Authorized Officer, Home First Finance Company India Limited		
Incident Amount (Rs. 10,000/-) , the sale will be done by the undersigned through e-auction platform provided at the Web Portal (http://www.homefirst.auctiontiger.net). E-Auction Tender Document containing online										

